

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/00281/2019**

Bilaspur, this Tuesday, the 02<sup>nd</sup> day of April, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Manish Kumar Agrawal, S/o Shri Ghanshyam Prasad Agrawal, aged about 38 years, R/o E-8, Aviva Garden, Daldal Seoni, Raipur, District Raipur (C.G.) – 492007.
2. Ajay Kumar Diwan, S/o Shri Ashwani Kumar Diwan, aged about 38 years, R/o Kutipara, Paragaon, Navagaon, Police Station Nawapara (Rajim) Tahsil Abhanpur, District Raipur (C.G) 493885.
3. Fanishwar Chandrakar, S/o Shri Mannu Lal Chandrakar, aged about 37 years, E-3, Aviva Garden, Daldal Seoni, Raipur, District Raipur (C.G) 492007.
4. Ratan Tiwari, S/o Shri Krishna Kumar Tiwari, aged about 34 years, R/o Plot No.27, Phase-II, Vridavan Shopping Dream Colony, Saddu, Raipur, District Raipur (C.G) 492014.
5. Rakesh Kumar Lakakwar, S/o Shri Ramesh Hanumant Lakakwar, aged about 38 years, R/o D-25/26, Dev Nagari Residency, Amleshwar, Patan, District Durg (C.G) 491111.

**-Applicants**

**(By Advocate – Shri K.R. Nair)**

**V e r s u s**

1. Union of India through the Secretary, Ministry of Labour & Employment, Government of India, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
2. Central Provident Fund Commissioner, Employees Provident Fund Organization, Bhavishya Nidhi Bhawan, 14-Bhikaji Cama Place, New Delhi – 110066.

3. The Additional Central Provident Fund Commissioner (H.R) Employees Provident Fund Organization, Bhavishya Nidhi Bhawan, 14-Bhikaji Cama Place, New Delhi – 110066.
4. The Regional Provident Fund Commissioner (Examination), Employees Provident Fund Organization, Bhavishya Nidhi Bhawan, 14-Bhikaji Cama Place, New Delhi – 110066.
5. The Additional Central Provident Fund Commissioner, Bhavishya Nidhi Bhawan, Zonal Office, Bhopal, 59, Arera Hills, Bhopal (M.P.) 462011.
6. Regional Provident Fund Commissioner, Employees Provident Fund Organization, Regional Office, Raipur, Block-D, Scheme-32, IGVP, Pandri, Raipur (C.G.) - 492004

**-Respondents**

**(By Advocate – Shri Sunil Pillai for respondents Nos.2 to 6)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicants seeks to withdraw this Original Application with liberty to file a fresh Original Application.

2. Learned counsel for respondents Nos.2 to 6, appearing on advance notice, has no objection to it.
3. Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)  
Judicial Member**

am/-

**(Navin Tandon)  
Administrative Member**